# NATIONAL COMPANY LAW APPELLATE TRIBUNAL <u>NEW DELHI</u>

## Competition Appeal (AT) No. 43 of 2018

#### **IN THE MATTER OF:**

Manoj Gupta (Proprietor of M/s. Mahalaxmi Steels)

...Appellant

Versus

Competition Commission of India &Ors.

...Respondents

# Present:

For Appellants: Mr. Gaurav Mitra, Mr. Kartik Nagarkatti and Ms. Rashmita Raychoudhury, Advocates

For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich, Advocates for CCI

# Competition Appeal (AT) No. 44 of 2018

## **IN THE MATTER OF:**

Ecoman Enviro Solutions Pvt. Ltd. &Ors.

...Appellants

Versus

Competition Commission of India &Ors.

...Respondents

# Present: For Appellants: Mr. Vikas Mishra and Mr. Shashwat Tripathi, Advocates

For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich, Advocates for CCI

Competition Appeal (AT) No. 45 of 2018

## **IN THE MATTER OF:**

Fortified Security Solutions, Through its Proprietor Bipin Vijay Salunke

...Appellant

Versus

Competition Commiss &Ors.	sion of India	Respondents
Present: For Appellants:	Mr. Vikas Mishra and M Advocates	Ir. Shashwat Tripathi
For Respondents:	Mr. Avinash Sharma and Advocates for CCI	Mr. Madhav Dadhich,
Comp	etition Appeal (AT) No. 46 of	2018
IN THE MATTER OF:		
Raghunath Industry P	vt. Ltd. &Anr.	Appellants
Versus		
Competition Commission of India &OrsRespondents		
Present: For Appellants:	Mr. Vikas Mishra and M Advocates	Ar. Shashwat Tripathi
For Respondents:	Mr. Avinash Sharma and Advocates for CCI	Mr. Madhav Dadhich,
Competition Appeal (AT) No. 47 of 2018		
IN THE MATTER OF:		
Sanjay Agencies &Anr		Appellants
Versus		
Competition Commiss &Ors.	sion of India	Respondents
Present: For Appellants:	Ms. Aditi Sharma, Advocate	

For Respondents:	Mr.	Avinash	Sharma	and	Mr.	Madhav	Dadhich,
	Advo	ocates for	CCI				

### Competition Appeal (AT) No. 49 of 2018

#### **IN THE MATTER OF:**

LAHS Green India Pvt. Ltd. &Anr.

Versus

Competition Commission of India &Ors.

...Respondents

...Appellants

Present: For Appellants: Mr. Same

ellants: Mr. Sameer Abhyankar, Advocate

For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich, Advocates for CCI

#### Competition Appeal (AT) No. 56 of 2018

#### IN THE MATTER OF:

Ecoman Enviro Solutions Pvt. Ltd. &Ors.

...Appellants

Versus

Competition Commission of India &Ors.

...Respondents

Present: For Appellants:

Mr. Vikas Mishra and Mr. Shashwat Tripathi Advocates

For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich, Advocates for CCI

## Competition Appeal (AT) No. 57 of 2018

**IN THE MATTER OF:** 

Raghunath Industry Pvt. Ltd. &Anr. ....Appellants

Versus

Competition Commiss &Ors.	sion of India	Respondents
Present: For Appellants:	Mr. Vikas Mishra and M Advocates	Mr. Shashwat Tripathi
For Respondents:	Mr. Avinash Sharma and Advocates for CCI	Mr. Madhav Dadhich,
Comp	etition Appeal (AT) No. 58 of	2018
IN THE MATTER OF:		
Fortified Security Sol	utions	Appellant
Versus		
Competition Commiss &Ors.	sion of India	Respondents
Present: For Appellants:	Mr. Vikas Mishra and M Advocates	Ir. Shashwat Tripathi
For Respondents:	Mr. Avinash Sharma and Advocates for CCI	Mr. Madhav Dadhich,
Competition Appeal (AT) No. 59 of 2018		
IN THE MATTER OF:		
Raghunath Industry P	vt. Ltd. &Anr.	Appellants
Versus		
Competition Commiss &Ors.	sion of India	Respondents
Present: For Appellants:	Mr. Vikas Mishra and M Advocates	Ir. Shashwat Tripathi

## Competition Appeal (AT) No. 60 of 2018

#### **IN THE MATTER OF:**

Ecoman Enviro Soluti	ions
Pvt. Ltd. &Ors.	Appellants
Versus	
Competition Commiss	sion of India
&Ors.	Respondents
Present:	Mr. Vikas Mishra and Mr. Shashwat Tripathi
For Appellants:	Advocates
For Respondents:	Mr. Avinash Sharma and Mr. Madhav Dadhich, Advocates for CCI

# Competition Appeal (AT) No. 61 of 2018

# IN THE MATTER OF:

**Fortified Security Solutions** 

Versus

Competition Commission of India &Ors.

...Respondents

...Appellant

Present: For Appellants:

Mr. Vikas Mishra and Mr. Shashwat Tripathi Advocates

For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich, Advocates for CCI

## Competition Appeal (AT) No. 67 of 2018

Competition Appeal (AT) Nos. 43 TO 47, 49, 56, 57 To 61, 67 and 68 of 2018

### **IN THE MATTER OF:**

LAHS Green India Pvt.	Ltd. &Anr.	Appellants
Versus		
Competition Commiss &Ors.	ion of India	Respondents
Present: For Appellants:	Mr. Sameer Abhyankar, Adv	ocate
For Respondents:	Mr. Avinash Sharma and Advocates for CCI	Mr. Madhav Dadhich,

### Competition Appeal (AT) No. 68 of 2018

#### IN THE MATTER OF:

Saara Traders Pvt. Ltd. &Anr.

...Appellants

Versus

Competition Commission of India &Ors.

...Respondents

Present:	
For Appellants:	Ms. Aditi Sharma

For Respondents: Mr. Avinash Sharma and Mr. Madhav Dadhich, Advocates for CCI

## <u>O R D E R</u>

**13.08.2019** Due to paucity of time the matter could not be taken up. Post these appeals 'for hearing' on 04<sup>th</sup> September, 2019 at 2.00 P.M.

> [Justice S.J. Mukhopadhaya] Chairperson

[ JusticeBansi Lal Bhat ] Member (Judicial)

/mohan/gc/